

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No. 18524/2018
(Arising out of impugned final judgment and order dated 23-11-2017
in WP No. 10866/2016 passed by the High Court of Judicature at
Bombay at Aurangabad)

THE AHMEDNAGAR DISTRICT CENTRAL COOPERATIVE BANK LTD Petitioner(s)

VERSUS

THE STATE OF MAHARASHTRA & ORS.

Respondent(s)

(IA No. 76229/2021 - CONDONATION OF DELAY IN FILING, IA No. 76230/2021 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS, IA No. 76232/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 33962/2023 - EXEMPTION FROM FILING O.T., IA No. 76233/2021 - EXEMPTION FROM FILING O.T., IA No. 33960/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AND IA No. 76231/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 19-04-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Vijay Hansaria, Sr. Adv.
Mr. M. Y. Deshmukh, AOR
Ms. Manjeet Kirpal, Adv.
Ms. Kavya Jhavar, Adv.

For Respondent(s) Mr. Shrirang B. Varma, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.
Mr. Aditya Krishna, Adv.
Ms. Preet S. Phanse, Adv.
Mr. Adarsh Dubey, Adv.

Mr. Sandeep Sudhakar Deshmukh, AOR
Mr. Abhay Ostwal, Adv.
Mr. Nishant Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 23.07.2024 (NMD).

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR